

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos.138 & 139 of 2012**

**Dated: 23<sup>rd</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Hasan Murtaza

**Counsel for the Respondent(s):** Mr. Buddy Ranganadhan for R.1

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for further hearing on **18.02.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/sm**